

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:5095  
ANSWERED ON:27.08.2010  
APPOINTMENT OF INTERNAL AUDITORS  
Kumar Shri P.

**Will the Minister of FINANCE be pleased to state:**

(a) whether the Government has asked all the Department Enterprises and agencies like Oil and Natural Gas Corporation (ONGC) to stop tender based appointment of internal auditors and instead select auditors from Comptroller and Auditor General of India (CAG) - Institute of Chartered Accountants of India (ICAI) panel;

(b) if so, the details thereof;

(c) whether CAG and ICAI will jointly finalise the panel of eligible audit firms for different categories of projects and the agencies are expected to select any auditor from their panel; and

(d) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a) & (b): No such instructions have been issued by the Government.

(c) & (d): The office of Comptroller and Auditor General of India have informed that no such proposal is under consideration.